

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA
UNSTARRED QUESTION No. 2111
TO BE ANSWERED ON 24.12.2018

Gender Champions Initiatives by UGC

2111. SHRI PARVESH SAHIB SINGH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) University-wise progress of Gender Champions Initiative that was proposed by the University Grants Commission (UGC);
- (b) whether the Higher Education Commission of India as proposed by the Government includes this initiative for continuation and if so, the details thereof; and
- (c) the Gender specific welfare and vigilance mechanisms developed by the Government in higher education institutions in India in last four years?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(DR. SATYA PAL SINGH)

(a): The UGC has intimated that 156 Universities have implemented the guidelines for Gender Champions in educational institutions. The University-wise progress is available at the following links:

[https://www.ugc.ac.in/pdfnews/0503414_LSPQ-No-2111-Annexure-\(gender-champion-list-2017-18\).pdf](https://www.ugc.ac.in/pdfnews/0503414_LSPQ-No-2111-Annexure-(gender-champion-list-2017-18).pdf) ;

[https://www.ugc.ac.in/pdfnews/9010274_LSPQ-No-2111-Annexure-\(Gender-Champion-List-Statewise-Latest-2016-17\).pdf](https://www.ugc.ac.in/pdfnews/9010274_LSPQ-No-2111-Annexure-(Gender-Champion-List-Statewise-Latest-2016-17).pdf) and

[https://www.ugc.ac.in/pdfnews/4206618_LSPQ-No-2111-Annexure-\(gender-champion-university-old-2015-16\).pdf](https://www.ugc.ac.in/pdfnews/4206618_LSPQ-No-2111-Annexure-(gender-champion-university-old-2015-16).pdf)

(b): Provisions have been incorporated in the proposed Higher Education Commission of India Bill to promote gender equality.

(c): The UGC has notified the University Grants Commission (Prevention, Prohibition and Redressal of Sexual Harassment of women employees and students in Higher Educational Institutions) Regulations, 2015. These Regulations describe responsibilities of the HEIs, grievance redressal mechanism, process for making complaint and conducting inquiry, interim redressal, punishment and compensations, consequences of non-compliance etc. Further, several gender specific welfare

initiatives have been undertaken in higher educational institutions viz. (i) establishment of women's study centres in Universities and Colleges; (ii) construction of Women's Hostels; (iii) fellowships/scholarships for girls/women; (iv) establishment of higher educational institutions for women and (v) promotion of M.Phil and Ph.D education for women.
